

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 203 OF 2016 & IA No. 987 OF 2017

Dated: 24th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Indian Wind Power Association (IWPA) Appellant(s)

Versus

**Eastern Power Distribution Company of Andhra Pradesh
Limited (APEPDCL) Respondent(s)**

Counsel for the Appellant(s) : Vishal Gupta for A1
Kumar Mihir for A1

Counsel for the Respondent(s) : Prerna Singh for R1

ORDER

At the request of Appellant, list the matter for hearing on **05.03.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK